

National Company Law Tribunal

Allahabad Bench

CP NO. 21/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE COMPANY: M/S NIF Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act 1957

Sl. NO.	Name	Designation	Representation	Signature
1.	S.K. Gupta	PCS	Responsible to + All appeals	27/04/17
2.	Ankit Kr Singh	PCS	"	Ankit 27/04/2017

Order dated 27.04.2017 CP NO 21/ALD/2017 Ms. NIF Pvt Ltd

Shri S.K. Gupta along with Ankit Singh represented the defaulter company.

The present case is related to compounding of offence in present matter report of ROC through of RD is received which to be considered by the Tribunal.

We are of the view that before passing an appropriate order the oral submission of representative of Central government that is OL is expected. Therefore, a copy of this order be communicated to the office of RD through office of OL for argument in present matter.

The matter be listed on 22.05.2017.

Date-27.04.2017

Shri H.P. Chaturvedi (Member Judicial)